

ITEM NO.501+502

COURT NO.1

SECTION II

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No.3589/2023

HIGH COURT BAR ASSOCIATION ALLAHABAD

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

WITH S.L.P.(CrI) No.13284-13289/2023 (II)  
(With IA No.239340/2023 - CLARIFICATION/DIRECTION)  
S.L.P.(CrI) Diary No.49052/2023  
(With IA No.254376/2023 - PERMISSION TO FILE APPEAL)

Date : 13-12-2023 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MR. JUSTICE ABHAY S. OKA  
HON'BLE MR. JUSTICE J.B. PARDIWALA  
HON'BLE MR. JUSTICE PANKAJ MITHAL  
HON'BLE MR. JUSTICE MANOJ MISRA

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Mr. Nikhil Sharma, Adv.  
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Mr. Shantanu Sagar, Adv.

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Mr. Raman Yadav, Adv.  
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Ms. Anasuya Chaudhoury, AOR

**UPON hearing the counsel the Court made the following  
O R D E R**

- 1 Arguments concluded.
- 2 Judgment reserved.

**(CHETAN KUMAR)**  
A.R. -cum-P.S.

**(SAROJ KUMARI GAUR)**  
Assistant Registrar